

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-28/96 (Pt.)/5103/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Susmita Phukan Khaund,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the ^{+h} 23 July, 2022

Sub: **Casual leave.**

Ref:- Your letter No. DJL/5729/2022 Date 20.07.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.07.2022 along with station leave permission from the morning of 20.07.2022 till the morning of 21.07.2022**, has been granted. The Addl. Sessions Judge cum Special Judge (POCSO), in her absence Addl. District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur, in his absence the Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96(Pt.)/5104/A, dated , 25-07-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR(VIGILANCE) _{kte}